

LOK SABHA DEBATES

1

LOK SABHA

— — —

Friday, January 18, 1985/Pausa 28, 1906
(Saka)

*The Lok Sabha met at Eleven of the
Clock*

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Shri Biju Patnaik (Kendrapara)

Shri A.B.A. Ghani Khan Choudhary
(Malda)

Shri Eduardo Faleiro (Mormugao)

OBITUARY REFERENCES

[English]

MR. SPEAKER : I have to inform the House of the sad demise of Shri Saminuddin, a sitting Member, twenty-four former Members, two former Ministers and former Secretary, Lok Sabha, namely, Shri Bishwanath Roy, Dr. B V. Keskar, Sarvashri Narendra Singh Bisht, Lachaman Singh, Bhola Paswan Shastri, Swami Brahmanand, Sarvashri Gauri Shankar Kakkar, R.V. Swaminathan, Narendra Kumar Sanghi, Mritunjay Prasad, Somnath Lahiri, Dr. (Mrs.) T.S. Saundaram Ramchandran, Sarvashri Badshah Gupta, M.N. Kaul, U.M. Trivedi, Y.B. Chavan, M.N. Govindas Nair, Prabhat Kar, Basanta Kumar Das, Rattan Lal Malviya, Asoka Mehta, Prem Chand Verma, Pratap Singh Negi, Sardar Ranjit Singh, Sarvashri Dharamvir, Piare Lal Kureel Talib and Madan Lal Shukla.

2

Shri Saminuddin was elected to this House in the recent General Elections from Godda constituency of Bihar. Earlier he had been a Member of the Seventh Lok Sabha during 1980—84 and also a member of Bihar Vidhan Sabha during 1957—67.

He was an agriculturist by profession and actively participated in the freedom movement.

A well-known educationist and social worker, he took keen interest in the organisation of schools. He was associated with several welfare organisations.

An able parliamentarian, he actively participated in the proceedings of the House and was a member of the Committee on Papers Laid on the Table.

Shri Saminuddin passed away on 5 January, 1985, at Bhagalpur in Bihar at the age of 74 years.

Shri Bishwanath Roy was a Member of First to Fifth Lok Sabha during 1952—77 from Uttar Pradesh. He served as the Deputy Minister of Labour, Employment and Rehabilitation in the Central Government during 1970-71.

A veteran freedom fighter, he actively participated in the freedom struggle and suffered imprisonment in 1932 and again during 1940—46.

An agriculturist, he was associated with the Uttar Pradesh Irrigation Commission during 1966-67 and District Board, Deoria besides several other organisations.

An eminent social worker, he rendered assistance to those who suffered during the freedom struggle and their families.

He was also author of several books in Hindi.

Shri Bishwanath Roy passed away on 27 August, 1984, at Varanasi at the age of 78 years.

Dr. B.V. Keskar was a Member of the Constituent Assembly, Provisional Parliament and First and Second Lok Sabha during 1947—64 from Uttar Pradesh. A veteran freedom fighter, Dr. Keskar actively participated in the freedom struggle and suffered imprisonment during the Quit India Movement.

Dr. Keskar held various important portfolios in the Union Cabinet both before and after Independence. He had the distinction of having the longest innings of 10 years as Minister of Information and Broadcasting. He championed the cause of Indian classical music and it was due to his untiring efforts that the classical music was given due recognition in the Radio programmes.

Dr. Keskar was associated with the National Book Trust of India and some other organisations.

A widely travelled person, he was a Member of Indian Delegation to the United Nations General Assembly in 1950 and also served as the official observer to the 37th Session of the Inter-Parliamentary Union in 1948.

Dr. Keskar passed away on 28 August, 1984, at Nagpur at the age of 81 years.

Shri Narendra Singh Bhist was a Member of Fifth Lok Sabha during 1971—77 representing Almora Constituency of Uttar Pradesh. He had been a Member of the Uttar Pradesh Legislative Assembly during 1952—71 and was a sitting Member thereof at the time of his death. He had also been a Minister in the State Government and held various portfolios.

An able parliamentarian, he took keen interest in the proceedings of the House. He served as Chairman and Member of various important Legislative Committees of the State Assembly and also on the Panel of Chairmen.

He was deputed to British Parliament by the Uttar Pradesh Legislature to study parliamentary procedure and practice.

An agriculturist and Advocate by profession. Shri Bhist took special interest in the economic and educational development of backward hilly areas in Uttar Pradesh and was associated with several District and State level organisations.

A widely travelled person, Shri Bhist attended the Peace Conference at Helsinki in 1967.

Shri Narendra Singh Bhist passed away at New Delhi on 3 September, 1984, at the age of 69 years.

Shri Lachman Singh was a Member of the Second Lok Sabha during 1957—62 representing Andaman and Nicobar Islands.

A well-known social and political worker, he was associated with several local cooperative and other welfare institutions besides being Member of the Chief Commissioner's Advisory Council.

Shri Lachman Singh passed away on 5 September, 1984, at Port Blair at the age of 78 years.

Shri Bhola Paswan Shastri, former Union Minister and former Member of Rajya Sabha passed away on 10 September, 1984, at New Delhi at the age of 70 years.

Shri Shastri was a Member of Rajya Sabha during 1972—82 and also served as the Leader of the Opposition in that House for some time. He was Minister of Works, Housing and Urban Development from February 1973 to October, 1974.

Before his election to Rajya Sabha, Shri Shastri was a Member of the Bihar Legislative Assembly for several years. He became the Chief Minister of Bihar thrice between 1968 and 1971. Prior to that he served as the Parliamentary Secretary and Minister in the Government of Bihar during 1946 to 1963.

He distinguished himself as a parliamentarian and an able administrator. He was soft spoken and his simplicity earned him affection and esteem from all sections of the House.

A veteran freedom fighter, he actively participated in the national movement and suffered imprisonment several times.

A well-known social and political worker, he took keen interest in the upliftment of the weaker sections of society. He was editor of a weekly and a daily newspaper.

Swami Brahmanand was a Member of the Fourth and Fifth Lok Sabha during 1967—77 representing Hamirpur constituency of Uttar Pradesh.

He was a veteran freedom fighter and actively participated in movements for popular governments in various Princely States and suffered imprisonment for several years.

An agriculturist and social worker, he took special interest in the removal of evil customs amongst the weaker sections of society. Also, he worked for expansion of education, Prohibition and cow protection. He was associated with several social and educational institutions. He was also a writer.

A firm believer in Satyagraha and non-violence, he undertook a fast and secured relief for the famine-hit people of Hissar in 1938.

Swami Brahmanand passed away on 13 September, 1984 at Rath in Uttar Pradesh.

Shri Gauri Shanker Kakkar was a Member of the Third Lok Sabha during 1962—67 from Fatehpur constituency of Uttar Pradesh.

A lawyer by profession, he took keen interest in social work, development of cooperative societies and banking. Besides being Commissioner of the Fatehpur Municipal Board for more than 7 years, he was associated with several district organisations.

Shri Gauri Shanker Kakkar passed away on 2 October, 1984 at Fatehpur at the age of 69 years.

Shri R.V. Swaminathan was Member of Seventh Lok Sabha representing Sivaganga constituency of Tamil Nadu. He had also been a Member of the Fifth and Sixth Lok Sabha during 1971—79. Prior to his election to Lok Sabha, he was a Member of the Madras Legislative Assembly during 1946-57 and again during 1962-67. He was a Minister in the Central Government during 1980-83.

An able parliamentarian, he took keen interest in the proceedings of the House particularly those relating to the welfare of the backward classes. As a Member of the Madras Legislative Assembly he succeeded in his efforts to get the Criminal Tribes Act abolished and thereby relieved the affected community from the clutches of that Act.

A widely travelled person, Shri Swaminathan was a Member of the Indian Parliamentary Delegation to the Commonwealth Parliamentary Conferences in New Zealand (1965) and Canada (1966). He was also a Delegate to the International Agricultural Conference held in Sweden in 1950 and in U.S.A in 1975.

Shri R.V. Swaminathan passed away on 4 October, 1984 at Madras at the age of 74 years.

Shri Narendra Kumar Sanghi was a Member of the Second, Fourth and Fifth Lok Sabha during 1960—62 and 1967—77 from Rajasthan.

A well-known businessman, industrialist and social worker, he was associated with several commercial, educational and Government organisations in various capacities.

A keen parliamentarian, he took active part in the proceedings of the House.

Shri Sanghi passed away on 19 October, 1984 at the age of 61 years.

Shri Mrityunjay Prasad was a Member of the Fourth and Sixth Lok Sabha during 1967—70 and 1977—79 from Bihar.

A veteran freedom fighter, he actively participated in the freedom struggle from an early age resulting in the discontinuation of studies. He was an inmate of the Satyagrahashram, Sabarmati during 1926—29 where he worked as a Hindi teacher and translated Gandhiji's writings into English and Gujarati.

A well-known academician, social and political worker, he was the founder member of the College of Commerce, Patna besides being associated with several other social organisations. He was the author of several technical articles on Life Insurance published in professional journals.

An able parliamentarian, he took keen interest in the proceedings of the House. He was also a Member of several Parliamentary Committees.

Shri Mrityunjay Prasad passed away on 19 October, 1984 at Patna at the age of 78 years.

Shri Somnath Lahiri was a Member of the Constituent Assembly during 1946-47. Later he became a Member of the Legislative Assembly and a West Bengal Minister in the State Government.

Prior to his election to the Constituent Assembly, he was a Councillor in Calcutta Corporation during 1944—47.

A well-known trade unionist and journalist, he was the Chief Editor of Bengali daily *Swadhinata* during 1946—48 and author of several publications.

Shri Lahiri passed away on 19 October, 1984 at Calcutta at the age of 75 years.

Dr. (Mrs.) T.S. Soundaram Ramachandran was a Member of the Third Lok Sabha during 1962—67 representing Dindigul constituency of the then Madras State. Prior to that, she was a Member of the Madras Legislative Assembly during 1952—62. She had also been Deputy Minister of Education in the Union Government during 1962-67.

A firm believer in Gandhian ideology, she was the founder, Director of Gandhigram Institution. A well known social worker and reformer, she dedicated herself to the cause of health, family planning and education of the rural masses. She was associated with several welfare Organisations.

Dr. (Mrs.) T.S. Soundaram Ramachandran passed away on 21 October, 1984 at Madurai at the age of 79 years.

Shri Badshah Gupta was a Member of First and Third Lok Sabha during 1952—57 and 1962—67 representing Mainpuri constituency of Uttar Pradesh. Earlier, he was a Member of the Uttar Pradesh State Legislative Assembly during 1946—52.

A veteran freedom fighter, he actively participated in the freedom struggle and suffered imprisonment for several years.

A prominent advocate and social worker, Shri Gupta was associated with several official and non-official organisations. He worked for the upliftment of the weaker sections of the society.

Shri Badshah Gupta passed away on 12 November, 1984 at Ramnagar in Uttar Pradesh at the age of 84 years.

Shri M.N. Kaul, who was Secretary to Constituent Assembly (Legislative), Provisional Parliament and Lok Sabha for seventeen long years during 1947—64, passed away on 20 November, 1984 at New Delhi at the age of 83 years. Holder of a Master's degree from Cambridge and Bar-at-Law from Middle Temple, before joining the Central Legislative Assembly as Deputy Secretary in 1937, he practised for nearly a decade at the Allahabad High Court and also edited the prestigious 'Allahabad Law Journal' during 1931—37. He was also made fellow of the Royal Economic Society.

A well recognised authority on Parliamentary procedure and practice and Constitutional Law, Shri Kaul played a monumental role in the framing of the provisions of the Constitution concerning Parliament and subsequently in moulding and shaping the rules of procedure and conventions in Lok Sabha which have stood the test of time. He laid brick by brick the foundation of an efficient and independent Lok Sabha Secretariat.

In recognition to his long and distinguished service to Parliament, Shri Kaul on his retirement from the office of Secretary in 1964 was made an Honorary Officer of the House for life. He was appointed as Public Trustee in 1964 and later nominated a Member of Rajya Sabha in 1966 and again in 1970. He was closely associated with the Institute of Constitutional and Parliamentary Studies. His interest in Parliamentary procedure never waned. His latest book "Parliamentary Institutions and Procedures" was published in 1979.

A widely travelled person, he accompanied a number of parliamentary delegations abroad and was a familiar figure in international parliamentary circles.

The monumental treatise on Practice and Procedure of Parliament coauthored by him will be a lasting memorial to him.

Shri U M. Trivedi was a member of First and Third Lok Sabha during 1952—57 and 1962—67 representing

Chittoor and Mandasaur constituencies of Rajasthan and Madhya Pradesh respectively.

A prominent advocate, social and political worker, Shri Trivedi, besides being President of the Neemuch Bar Association, was associated with several other educational, social and legal organisations. He was Evacuation Officer and Camp Commandant, in the State of Manipur.

An able parliamentarian, he took keen interest in the proceedings of the House.

Shri Trivedi passed away at Neemuch in Madhya Pradesh on 24 November, 1984.

Shri Y.B. Chavan, a Member of Third, Fourth, Fifth, Sixth and Seventh Lok Sabha during 1964—84, passed away on 25 November, 1984, at New Delhi at the age of 71 years. Prior to his election to Lok Sabha, he was a Member of Rajya Sabha in 1963 and a Member of the Bombay and later Maharashtra State Legislative Assemblies during 1946—62. He joined the Government of Bombay as a Parliamentary Secretary in 1946 and became the Chief Minister of Maharashtra during 1960—62. He was Minister of Defence in the Union Council of Ministers during 1962—66 and later held other important portfolios including Home Affairs, Finance and External Affairs during 1966—77. He functioned as the Deputy Prime Minister during July 1979—January, 1980.

A noted parliamentarian, Shri Chavan was Leader of the Opposition in Lok Sabha during November 1977, April 1978 and again in July 1979. The debates of Lok Sabha bear witness to the valuable contributions made by Shri Chavan both during his tenure as a Minister and as a Member of the Opposition in upholding democratic values of the Parliamentary system of Government. All sections of the House respected and heard him in silence.

A veteran freedom fighter, he actively participated in the freedom struggle

and suffered imprisonment for several years.

An eminent political and social worker, Shri Chavan was the President of the Institute of Defence Studies and Analysis besides being associated with a number of voluntary social, educational and other organisations. He was the Chairman of the Eighth Finance Commission and also the Chancellor of Tilak Maharashtra Vidyapeeth.

A distinguished administrator, Shri Chavan represented the country abroad on several occasions. He led the Indian delegation to the United Nations and attended several other national and international conferences. He was author of many publications and a number of articles in English and Marathi.

Shri M N Govindan Nair was a Member of the Sixth Lok Sabha during 1977—79 representing Trivandrum Constituency of Kerala. Also, he was a Member of the Rajya Sabha for over ten years during 1956 to 1967. He was a Member of the Kerala State Legislative Assembly during 1952—54 and 1967—77 and served in the Kerala Government as a Minister holding various important portfolios for about 10 years during 1967—77.

As a Leader of his party and a keen parliamentarian, Shri Nair made significant contributions to the proceedings of the Lok Sabha. He also served on the Estimates Committee.

A prominent political and social worker, he worked for the upliftment of the down trodden and was associated with several social organisations.

Shri M.N. Govindan Nair passed away on 27 November, 1984 at Trivandrum at the age of 74 years.

Shri Prabhat Kar was a member of Second and Third Lok Sabha during 1957—67 representing Hooghly constituency of West Bengal. A veteran freedom fighter, he joined the Civil Disobedience Movement in 1930 and 1932.

A well-known trade unionist and social worker, Shri Prabhat Kar was associated with several organisations pertaining to the welfare of workers and youth. He was a member of the Executive Committee of All Punjab—Bengal Famine Committee in 1943.

A keen parliamentarian, Shri Prabhat Kar made valuable contributions to the debates relating to the welfare of the working classes. He also served the Public Accounts Committee during 1957-59.

Shri Prabhat Kar passed away suddenly on 27 November, 1984, while on his way to Nizamabad in Andhra Pradesh, at the age of 71 years,

Shri Basanta Kumar Das was a member of the Constituent Assembly, Provisional Parliament, First and Third Lok Sabha during 1947—57 and 1962—67 from West Bengal. He was also a member of the West Bengal Legislative Council during 1958 -62.

A veteran freedom fighter, Shri Das actively participated in the freedom struggle and suffered imprisonment several times.

A prominent social worker, he was associated with several social and educational organisations besides being leader of the Indian Agricultural Delegation to USSR in 1956.

Shri Basanta Kumar Das passed away at Calcutta on 2 December, 1984 at the age of 86 years.

Shri Rattanlal Malaviya was a Member of the Constituent Assembly and Provisional Parliament during 1948—52 from the State of Madhya Pradesh. He was later elected to Rajya Sabha in 1954 and again in 1960.

He was Deputy Minister of Labour and Employment in the Union Council of Ministers from 1962 to 1966. Prior to

this, he functioned as the Parliamentary Secretary to the Minister of Labour and Employment.

A veteran freedom fighter, he joined the freedom movement when he was still a student. A well-known social worker and trade unionist, he championed the cause of the working classes both inside and outside Parliament. He was associated with several social and Governmental organisations and served on the editorial staff of several journals.

A widely travelled person, he represented the Coal Mines Workers of India at the Fourth International Coal Mining Committee of the ILO held at Geneva, in 1951, and also went abroad to study coal mines and other labour conditions,

Shri Rattanlal Malaviya passed away on 8 December, 1984 at Jabalpur at the age of 77.

Shri Asoka Mehta was a Member of the First, Second and Fourth Lok Sabha during 1954-62 and 1967-70 representing Maharashtra and Bihar. As a Union Minister during 1966-68 he held charge of several economic Ministries including Planning.

An eminent economist, he held distinguished positions before joining the Union Cabinet. He was Deputy Chairman of the Planning Commission in 1963 and Chairman of the Foodgrains Enquiry Committee in 1957 besides being associated with several other official and non-official organisations in various capacities.

A prominent social and political worker and a trade unionist, he founded the 'Hindi Mazdoor Sabha' in 1949 and was its first General Secretary.

A veteran freedom fighter, he actively participated in the Freedom struggle and suffered imprisonment for several years.

An able parliamentarian, he made positive contributions to the Debates both as a Member and a Minister.

A widely travelled person, Shri Mehta represented the country at the United Nations General Assembly in 1963. He was author of several publications.

Shri Aseka Mehta passed away on 10 December, 1984 at the age of 73 years at New Delhi.

Shri Prem Chand Verma was a Member of Fourth Lok Sabha during 1967-70 representing Hamirpur constituency of Himachal Pradesh.

A prominent journalist, he was founder and Chief Editor of several weekly and monthly magazines. He was also associated with various press fora, notably the Second Press Commission, Press Council and the Palekar Tribunal. At the time of his death he was the President of the All India Small and Medium Newspaper Editors, Association.

A veteran freedom fighter, social and political worker, he served on several social organisations in different capacities.

Shri Prem Chand Verma passed away in tragic circumstances on 12th December, 1984, at New Delhi at the age of 65 years.

Shri Pratap Singh Negi was a Member of Fifth Lok Sabha during 1971-77 from Garhwal constituency of Uttar Pradesh. An agriculturist by profession, he was deeply interested in the social welfare, cooperation and upliftment of the down-trodden. He took special interest in the spread of education and eradication of social evils.

Shri Pratap Singh Negi passed away on 18th December, 1984, at Kotdwara, Garhwal, at the age of 87 years.

Sardar Ranjit Singh was a Member of the Constituent Assembly, Provisional Parliament and First and Third Lok Sabha during 1949-57 and 1962-67 representing Sangrur constituency of Punjab.

A prominent social worker and educationist, he took keen interest in the development of education. Besides being the Vice President of the New Delhi Municipal Committee for three years, he functioned as Honorary Magistrate in New Delhi for several years.

Sardar Ranjit Singh Passed away on 20th December, 1984, at New Delhi at the age of 87 years.

Shri Dharamvir, who was a sitting Member of Rajya Sabha and a Minister of State in the Ministry of Labour and Rehabilitation, passed away on 22nd December, 1984, at the age of 48 years. Earlier he was a Member of the Uttar Pradesh Legislative Assembly and also Minister in the State Cabinet for several years.

An advocate by profession, he took keen interest in the upliftment of Scheduled Castes and other weaker sections of society. Besides being associated with Zila Parishad, he was also a Member of the City Corporation at Allahabad. He was a candidate to this Lok Sabha from Chail constituency of Uttar Pradesh but passed away before the date of polling.

Shri Piare Lal Kureel Talib was a Member of Central Legislative Assembly and First Lok Sabha during 1942-46 and 1952-57. He was a sitting Member of Rajya Sabha since 1974 and earlier during 1960-66. He was elected to the Uttar Pradesh Legislative Council in 1967. A well known social worker, he worked relentlessly for the upliftment of Scheduled Castes and weaker sections of society and was associated with several social organisations.

A prominent journalist, he was Editor-in-Chief of several journals besides being Chairman of Uttar Pradesh Films Production Limited.

Shri Talib passed away on 27th December, 1984, at New Delhi at the age of 68 years.

Shri Madan Lal Shukla was a Member of the Sixth Lok Sabha during 1977-79 from Janjigir constituency of Madhya Pradesh.

A well known social worker and trade unionist, he was associated with several trade unions besides being a member of Bilaspur Municipal Committee for about twenty years. He worked for the upliftment of Tribals.

A prominent journalist, he was the Editor of the weekly 'Chhatisgarh Gaurava.'

Shri Madan Lal Shukla passed away on 29th December, 1984, at Bilaspur at the age of 56 years.

Friends, as all of you are aware, on the Monday morning of 3rd December 1984, the worst environmental disaster in the history took place due to leakage of poisonous Methul Isocyanate gas at the Union Carbide Pesticide Factory in Bhopal. The magnitude of the tragedy was such that within a week's time more than two thousand lives of innocent infants, men and women were lost and it left several thousand homeless. Providing immediate shelter, food, clothing and specialised medical aid, adequate financial relief, etc., to the bereaved and affected families and their rehabilitation were tasks of enormous magnitude. Also, it was essential that necessary action was taken against persons responsible for the leakage of toxic gas and to prevent such catastrophes in future.

We deeply mourn the loss of these friends. I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.
